

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

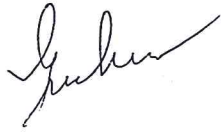

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/175/2016
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|-------------------------------------|-------------------------|---|
| 1. | G. VENKATESWARAN for B. RAVIRAJA | Counsel for Respondent |  |
| 2. | R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel for Petitioners |  |

ORDER

Counsels for both the parties are present and submitted that the process of mediation is going on and prayed for more time to report the outcome of the same. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)